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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (I.B) No.213/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th September 2017, 10.30 A.M

Name of the Company	Stewarts and Lloyds of India Ltd.		
Under Section	10 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Sachchinda Nand Pandey Company 14/9/17

1} Ms. Siddhartha Sharma, Adv } corporate
2} Ms. Namrata Basu, Adv } Debtor
14/9/17

ORDER

Ld. Counsel for the petitioners and the respondents are present.

Resolution Professional has filed the Progress Report, which may be taken on record.

List the matter on 23/10/2017.

JK
(Jinan K.R.)
Member (J)

VPS
(Vijai Pratap Singh)
Member (J)